

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 120/09/2019 O.A./260/281/2014 HEMANTA KUMAR DASH

-V/S-

D/O POST ITEM NO:59 FOR APPLICANTS(S) Adv. : Mr. S. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that the matter has become infructuous since the applicant has retired from service and the matter involves to proceedings of minor penalty. So, matter pertains to Single Bench. Ld. Counsel for the respondents is present and heard. Accordingly, the OA is disposed of as infructuous.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>